## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(CAA) - 193(PB)/2017

IN THE MATTER OF:

SKR Finance & Capital Pvt. Ltd.

... APPLICANT / PETITIONER

And

BSBK Engineering Pvt. Ltd.

RESPONDENT

SECTION:

**Under Section 230-232** 

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHINCAL)

## PRESENTS:

For the Petitioner(s):-

Mr. Saurabh Kalia, Mr. Palash Aggarwal,

**Advocates** 

For the Respondent(s):-

Ms. Lakshmi Gurung, Advocate for Income

Tax Dept.

## **ORDER**

By order of the Bench, the matter is listed for hearing on 16.02.2018.

(Nirmala Vincent)
Court Officer